

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE), CHENNAI**

**E.A No. 12 of 2023
in
O.A No. 175 of 2020**

Venkatapathi Raja Yenumula

.... Applicant

-Vs.-

1. Union of India
& 11 Others

..... Respondents

Typed set filed by 3rd Respondent -ONGC Ltd.

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Dated at Chennai this the 13th day of December 2025



Counsel for Respondent-3

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Status of compliance of observations by Joint Committee: as on 13.12.2025

1.Tatipaka GCS

Sl. No	Non-compliances observed by committee during 1 st visit (Refer page 139 of APPCB report dated 15.07.2025 submitted to Hon'ble NGT at Annexure-1)	Compliance status submitted by the ONGC Rejahmundry and Upgradations/ Modifications made by the unit	Status of compliance as per the Joint Committee report dated March 2022 2 nd Visit (Refer page 208 of APPCB report dated 15.07.2025 submitted to Hon'ble NGT at Annexure-1)	Remarks of the Joint Committee	Status in APPCB last report dated 15.07.2025 submitted to Hon'ble NGT (Refer page nos 287-274 at Annexure-1)	Current Status and Action Plan by ONGC (As on 13.12.2025)
1	The storm water from the installation is discharged into main drains laid outside the unit premises. During inspection the committee observed that due to heavy rains and water logging, effluent was getting mixed with storm water and from the main drain it may ultimately join sea.	Oil catchers are provided in two storm water drains located near process area and any oil carried over from the process area is recovered in the oil catcher. Unit has taken measures to desilt and clean the storm water drains twice a year to prevent logging. Unit has submitted that all the drains were cleaned and unit has taken measures to recover oil from the storm water drains. Unit claims as complying	Storm water drains are cleaned up in the most of storm water drains. However, no information is available with regard to mode of disposal the silt & oily sludge. Seepages of effluent near the effluent collection tank, unloading tank were observed. Provision of discharge of Storm water is made outside the unit. Not made any arrangements for collection and treatment of first flush of rain water in ETP.	Partially complying	Completed. No stagnation in storm water drains observed. Made arrangement for collection of first flush of storm water, by providing two tanks with pumps in the storm water network for the collection of contaminated storm water and to pump contaminated water to ETP.	Completed
2	The tilted plate interceptor and stop oil tank are not working properly. The capacity and retention time of plate interceptor is not adequate to treat the	ETP Upgradation work is yet to be undertaken. Support structure of Tilted Plate Interceptor is strengthened and is in operation as per the	Supporting civil structure (wall) is strengthened only. Tilted plate interceptor is not upgraded. The existing plate interceptor and oil separators	Not complying	Completed. The facility has completed the revamping of the entire ETP in full-fledged manner in the month of April 2025 against the commitment to be completed by May 2024.	Completed

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<p>effluent. Hence the oil removed from effluent is stagnated and overflowing.</p>	<p>design capacity of 21 cum per hour which is adequate as per the design criteria of ETP. Unit claims as works under progress.</p>	<p>The unit has Neither obtained amendment nor filed any application to the Board to obtain amendment of the consent order for increased quantity of effluent generated. As per the records, average effluent generated from the installation is 350m³/day and provided collection tank of 40 KL only. Thus, the unit has not even one day storage of effluent. Effluent samples from Inlet and outlet of ETP, leachate near sludge pit were collected and the analysis results are given in table 1. Old ETP is not in use and is filled with effluent. Oily effluent is still present in clarifier. No time bound action plan submitted to treat the effluent present in the old ETP.</p>	<p>are not adequate to treat the effluent generated.</p>	<p>Complying with consent discharge standards.</p>	<p>This office collected the samples of the ETP outlet on 05.05.2025 and as per the analysis report the value of TSS 74 mg/L (as against the standards of below 100 mg/L) and Oil & Grease is 6 mg/L (as against the Standard of below 10 mg/L) and are meeting the discharge standards.</p>	<p>ONGC Status: Complied CFE has been amended for a total quantity of 500 m³/d on 27.03.2024.</p> <p>The present effluent production and processing at Tatipaka is ~90 KLD. The earlier storage capacity was 180 KLD. Enhanced Treated Effluent storage capacity to 400 KLD by adding 220 KLD of storage capacity to the existing 180KLD.</p> <p>ONGC has paid environmental compensation of Rs. 27,60,000/- on 08.07.2025 as per the directions of APPCB.</p>
<p>3</p> <p>The units have not amended the consent for the revised quantity of effluent generated. Thereby the effluent generated from the installation is more than the quantity specified in the CFO issued by APPCB and moreover the existing ETP is not adequate in terms of capacity to treat the present effluent generated. As per the CFO issued to Tatipaka GGS on 27.02.2015 the quantity of effluent is 225 KLD but presently effluent generated is more than 500 KLD. In addition, 15 KLD of effluent generated from Tatipaka mini refinery, Endamuru GGS and Mandapeta GGS has to be treated. Hence the existing ETP of capacity 500KL is not adequate to treat the present quantity of effluent generated.</p>	<p>ETP upgradation works is yet to be undertaken. Post inspection, Tatipaka GGS is taking effluent from other installations only on rare occasions and effluent generated from Tatipaka GGS is only treated in the ETP. Unit claims as work under progress</p>	<p>The unit has Neither obtained amendment nor filed any application to the Board to obtain amendment of the consent order for increased quantity of effluent generated. As per the records, average effluent generated from the installation is 350m³/day and provided collection tank of 40 KL only. Thus, the unit has not even one day storage of effluent. Effluent samples from Inlet and outlet of ETP, leachate near sludge pit were collected and the analysis results are given in table 1. Old ETP is not in use and is filled with effluent. Oily effluent is still present in clarifier. No time bound action plan submitted to treat the effluent present in the old ETP.</p>	<p>are not adequate to treat the effluent generated.</p>	<p>Complying with consent discharge standards.</p>	<p>This office collected the samples of the ETP outlet on 05.05.2025 and as per the analysis report the value of TSS 74 mg/L (as against the standards of below 100 mg/L) and Oil & Grease is 6 mg/L (as against the Standard of below 10 mg/L) and are meeting the discharge standards.</p>	<p>ONGC Status: Complied CFE has been amended for a total quantity of 500 m³/d on 27.03.2024.</p> <p>The present effluent production and processing at Tatipaka is ~90 KLD. The earlier storage capacity was 180 KLD. Enhanced Treated Effluent storage capacity to 400 KLD by adding 220 KLD of storage capacity to the existing 180KLD.</p> <p>ONGC has paid environmental compensation of Rs. 27,60,000/- on 08.07.2025 as per the directions of APPCB.</p>

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CHOPPARA RAMAKRISHNA
General Manager (P)
IM-Tatipaka Complex
ONGC. R.J. Asset

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Table 2: Wastewater analysis results of Tatipaka GCS (collected on 20.07.2024)

S. No	Parameter	Outlet of ETP (which is being re-injection in to abandoned wells)		As per CPCB standards	
		Inlet of ETP	Values (mg/l) Except pH	As per CPCB standards	As per CPCB standards
1.	Total Suspended solids at 105°C	476	262	100	
2.	Oil & Grease	11	10	10	

As per the analysis reports, the treated effluent is not conforming to the Board's standards for ED well disposal with respect to the TSS.

ONGC Status: Complied	ONGC Status: Complied
APPCB visited the plant on 05.05.2025 and verified the functioning of revamped ETP. APPCB collected the samples of the ETP outlet on 05.05.2025 and as per the analysis report the value of TSS is 74 mg/L (as against the standards of below 100 mg/L) and Oil & Grease is 6 mg/L (as against the Standard of below 10 mg/L) and are meeting the discharge standards to ED well. (Refer page 268-269 of APPCB report dated 15.07.2025 submitted to Hon'ble NGT, Annexure-1)	APPCB visited the plant on 05.05.2025 and verified the Sludge treatment and Bioremediation by OTBL . Bioremediation Soil test done on 01.07.2025 by ITS Testing laboratory Pvt Ltd and parameters are within permissible limits. Copy of the report at Annexure-2.
Sludge is being handled by M/s ONGC TERI BIOtech Ltd (OTBL) and this company is subsidiary of ONGC which handles Sludge and neutralize through Bio-remediation process. This is continuous process operates centrally rate contract.	Sludge is being handled by M/s ONGC TERI BIOtech Ltd (OTBL) and this company is subsidiary of ONGC which handles Sludge and neutralize through Bio-remediation process. This is continuous process operates centrally rate contract.
Partly complied. The industry has awarded works of oil recovery from the sludge followed by bioremediation M/s. ONGC intends to complete the bioremediation at Tatipaka by 31.08.2025.	Partly complied. The industry has awarded works of oil recovery from the sludge followed by bioremediation M/s. ONGC intends to complete the bioremediation at Tatipaka by 31.08.2025.
Not complying	Not complying
Oilly sludge is being stored in open sludge pit which is completely filled up to the brim. Lot of spillages observed all around the sludge pit. As the sludge pit completely filled up to the brim, there is every possible of over flow and contamination of rain water during rainy season.	Oilly sludge is being stored in open sludge pit which is completely filled up to the brim. Lot of spillages observed all around the sludge pit. As the sludge pit completely filled up to the brim, there is every possible of over flow and contamination of rain water during rainy season.
Unit has invited tenders for disposal of sludge. Oily sludge is collected in Sludge storage tank. Tendering work is in progress for Oil recovery from Sludge (E-tender No. K16JC21015) followed by Bioremediation of residual for which NOA exist with TERI. Unit claims as work under progress.	Unit has invited tenders for disposal of sludge. Oily sludge is collected in Sludge storage tank. Tendering work is in progress for Oil recovery from Sludge (E-tender No. K16JC21015) followed by Bioremediation of residual for which NOA exist with TERI. Unit claims as work under progress.
Online Hydrocarbon detectors are installed to monitor fugitive emissions. Guard pond and storm water drains cleaning has been carried out and TVOC levels are within	Online Hydrocarbon detectors are installed to monitor fugitive emissions. Guard pond and storm water drains cleaning has been carried out and TVOC levels are within
TVOC levels measured using handheld PID analyser in the ETP area is varying from 2.2ppm to 4.0ppm	TVOC levels measured using handheld PID analyser in the ETP area is varying from 2.2ppm to 4.0ppm
Complying	Complying
No perceptible smell was observed during the inspection.	No perceptible smell was observed during the inspection.
Complied	Complied

CHOPPARA RAMAKRISHNA
General Manager (P)
IM-Tatipaka Complex
ONGC, R.J.Y. Asset

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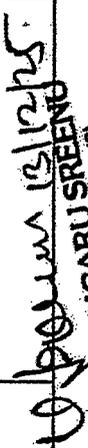
6	There is no dedicated hazardous waste storage shed. ETP sludge, empty barrels, slop oil are stored haphazardly within the unit premises	the limits. Unit claims as complying Hazardous waste and chemical sheds are constructed. Storage of hazardous waste & chemicals are being stored in the designated sheds. Unit claims as complying	Provided closed shed for storage of hazardous waste, but no hazardous waste stored in the shed.	Partially complying	Complied Provided closed shed for storage of hazardous waste and storing the hazardous waste under sheds.	Complied
7	In old GGS plant drain effluent is joining storm water drains and pH of drain effluent was 14 and same was joining storm water drain.	Drain channels are cleaned. The pH levels are observed to be within the limits. Unit claims as complying	No effluent was observed in the drains. Near old GGS plant. However, there is possibility of contamination of storm water during rains. The unit has to isolate the process area from storm water drains in order to prevent contamination during rainy season.	Complying	No effluent was observed in the drains Made arrangement for collection of pumping the contaminated water for treatment	Complied Arrangement for collection of pumping the contaminated water for treatment are available.
8	LDAR of refinery is not carried out. TVOC levels near the valves of distillation column is around 5ppm and near sampling point is 70ppm	Unit is periodically monitoring TVOC levels internally. Unit claims as complying	Not carrying out Leak detection and repair (LDAR) study through certified agencies.	Partially complying	Complied LDAR carried out by third party and report submitted.	Complied
9	In the gas dehydration unit rich glycol (containing moisture) is heated to 200 deg C and moisture is knocked out into the atmosphere. During knocking out some glycol vapors is carried along with moisture. There was odor nuisance in the area.	The Boiling point of TEG is more than 240oC whereas, the re-boiler temperature is maintained at 190oC. So the chances of glycol vaporisation is nil. Unit claims as complying	No perceptible smell was observed during inspection.	Complying	No perceptible smell was observed during the inspection	Complied
10	Odour nuisance	Due to cleaning of drains, removal of oily sludge and controlled knock out emissions TVOC levels are within	No perceptible smell was observed during inspection.	Complying	No perceptible smell was observed during the inspection	Complied

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CHOPPARA RAMAKRISHNA
General Manager (P)
IM-Tatipaka Complex
ONGC, RJY. Assst

2. Kesanapalli: GGS

Sl. No	Non-compliances observed by committee during First visit (Refer page 148 of APPCB report dated 15.07.2025 submitted to Hon'ble NGT at Annexure-1)	Compliance status submitted by the ONGC and Rajahmundry/ Modifications made by the unit	Status of compliance as per the Joint Committee report dated March 2022 (2 nd Visit) (Refer page 214 of APPCB report dated 15.07.2025 submitted to Hon'ble NGT at Annexure-1)	Remarks of the Joint Committee	Status in APPCB last report dated 15.07.2025 submitted to Hon'ble NGT (Refer page nos 276-283 at Annexure-1)	Current Status and Action Plan by ONGC (as on 13.12.2025)
1	Effluent is getting mixed with storm water and storm water is discharged into main drain outside the unit premises. pH of the storm water was 12. In addition, the leaves and garden waste are in the drain and getting putrefied in the drain itself	Drains were cleaned.	Storm water drains were cleaned and dry at present. However, there is possibility of contamination of storm water during rains. The unit must isolate the process area from storm water drains to prevent contamination during rainy season. No records available regarding quantity of oily sludge removed and disposed.	Partially complying	Complied. Storm water drains were cleaned and dry at present. 3 nos of oil catchers installed in storm water drain facilitating lifting of contaminated water to the ETP.	Complied
2	The effluent stored in treated effluent sump was red in colour and pH was more than 12	Red coloured effluent is taken to ETP for treatment. Unit informed that awareness was created among the workers as not to add any chemicals into treated water or freshwater sumps. Unit claims as complying	Treated effluent samples were collected and analysis reports were submitted	Complying	This office collected the samples from Inlet and Outlet of 3 Nos. of ETPs (500 KLD, 750 KLD and 1000 KLD) on 25.06.2025 and submitted to Zonal Laboratory, Visakhapatnam for analysis. Results awaited. The samples of ETP inlet & outlet collected on 17.08.2024 are not complying with the consent limits. Hence, the facility was directed to pay Environmental Compensation of Rs. 36,60,000/- for the	Revamping of the ETP has been completed and the ETPs are now giving the desired results. ONGC paid the EC amount of Rs 36,60,000/- through Demand Draft no: 472655 dated 08.07.2025.


V. ANAGARU SREENIVASULU
 General Manager (P)
 IM-KSP(W) GGS/PINMD GCS

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		<p>Dedicated storage sheds for hazardous waste and chemicals have been built. Unit claims as complying</p>	<p>Provided two sheds for chemical storage and hazardous waste storage. However, the unit has been storing ETP sludge/oily sludge openly in sludge tanks. No records pertaining to Hazardous waste i.e., waste tube oil/ sludge shown during the inspection.</p>	<p>Partially complying constructed shed, but continuing storage of oil sludge openly in sludge pits.</p>	<p>Volitation period from 01.06.2024 to 30.09.2024, 122 Days vide Board directions dated 15.02.2025.</p> <p>M/s ONGC facility will pay the levied environmental compensation within a week time</p>	<p>Completed</p>
<p>3.</p>	<p>There are no dedicated hazardous waste storage sheds</p>	<p>ONGC having CFE and auto renewal of CFO for the operation of Kesanapalli-w/ETP which is available up to 31.07.2023. CRZ clearance was also obtained for laying disposal line. New contract/tender was awarded for laying New Marine disposal line in place of broken line (which is expected to be completed by March-2022, in the favourable climate window) Meanwhile, temporary arrangement was made with 8" casing pipe and GRE flexible</p>	<p>Unit has obtained CRZ clearance for laying of pipeline for marine disposal. Unit has obtained CFE from APPCB for laying of pipeline for marine disposal on 13.08.2015. The facility applied for CFO of the Board for marine disposal on 03.12.2020 and same was rejected by APPCB on 09.03.2021 as the unit has not completed the marine pipeline. Copy of the rejection letter is enclosed as Annexure-1. The unit has laid a pipeline for marine disposal of treated water from the new ETP into Sea at a distance about 60 mtrs., only.</p>	<p>Not complying</p>	<p>Completed. Provided dedicated hazardous waste storage sheds. The oily sludge was stored in the sludge tanks and sending oily sludge for the recovery of oil and then to the bioremediation. The unit has obtained CRZ clearance from MoEF&CC, dated 11.08.2016 for the marine disposal of treated effluent from ETP. M/s. ONGC has executed the sub-sea pipe line with diffuser to dispose the treated effluent of 3000 m day. The broken pipeline used for deep sea disposal was replaced. However, since there was minor deviation in the alignment of the pipe line, the facility carried out EIA</p>	<p>ONGC has taken online the OCEMS through vasthi connect portal. The screenshot of the current OCEMS display is attached at Annexure-3. Online connection to APPCB Portal completed on 05.11.2025. For CRZ clearance, ONGC has submitted EIA report along with all the EDS to APCZMA and awaiting the EAC meeting. Proof of submission of EIA report & EDS to APCZMA is attached at Annexure-4.</p>
<p>4</p>	<p>The unit was disposing the effluent by means of marine disposal but however the unit has not obtained necessary permissions from APPCB for marine disposal. Further, part of the pipeline used for deep sea disposal (1000m stretch of pipeline taking deep sea) is broken and washed away. Presently the unit is disposing the effluent in the coast. The unit had obtained CRZ clearance for laying of pipelines.</p>	<p>ONGC having CFE and auto renewal of CFO for the operation of Kesanapalli-w/ETP which is available up to 31.07.2023. CRZ clearance was also obtained for laying disposal line. New contract/tender was awarded for laying New Marine disposal line in place of broken line (which is expected to be completed by March-2022, in the favourable climate window) Meanwhile, temporary arrangement was made with 8" casing pipe and GRE flexible</p>	<p>Unit has obtained CRZ clearance for laying of pipeline for marine disposal. Unit has obtained CFE from APPCB for laying of pipeline for marine disposal on 13.08.2015. The facility applied for CFO of the Board for marine disposal on 03.12.2020 and same was rejected by APPCB on 09.03.2021 as the unit has not completed the marine pipeline. Copy of the rejection letter is enclosed as Annexure-1. The unit has laid a pipeline for marine disposal of treated water from the new ETP into Sea at a distance about 60 mtrs., only.</p>	<p>Not complying</p>	<p>Completed. Provided dedicated hazardous waste storage sheds. The oily sludge was stored in the sludge tanks and sending oily sludge for the recovery of oil and then to the bioremediation. The unit has obtained CRZ clearance from MoEF&CC, dated 11.08.2016 for the marine disposal of treated effluent from ETP. M/s. ONGC has executed the sub-sea pipe line with diffuser to dispose the treated effluent of 3000 m day. The broken pipeline used for deep sea disposal was replaced. However, since there was minor deviation in the alignment of the pipe line, the facility carried out EIA</p>	<p>ONGC has taken online the OCEMS through vasthi connect portal. The screenshot of the current OCEMS display is attached at Annexure-3. Online connection to APPCB Portal completed on 05.11.2025. For CRZ clearance, ONGC has submitted EIA report along with all the EDS to APCZMA and awaiting the EAC meeting. Proof of submission of EIA report & EDS to APCZMA is attached at Annexure-4.</p>

UNITED PROJECTS
 10/11/2024

U. N. Sreenivasulu
 12/11/25
VANGARU SREENU
 General Manager (P)
 IM-ASP(W) GGS/PNMD GCS

	<p>connection in place of the washed out portion (till the permanent line will be made available). Also additional arrangement was done to take a substantial portion of N.ETP treated effluent to ED wells ETP (old) for disposal for deep well injection, and subsequently to reduce marine disposal quantity from New ETP. Additional high pressure water injection pump was installed for this purpose. Also additional effluent disposal wells were commissioned after WOR for effluent disposal(deep well injection) for capacity expansion. Unit claims as work under progress.</p>	<p>from the shore. The facility discharging 1200 KLD of wastewater through pipeline. As per the analysis report of the effluent discharging through pipeline into sea, the COD levels recorded as 528 mg/l against the general standard of 250 mg/l. During inspection, the facility has been laying a new pipeline at a distance of about 150 mtrs., from the existing marine disposal. The facility has completed laying of 1500 m HDPE line with diffuser in the sea and trenching work by dredger pontoon Marine is in progress.</p>		<p>studies for obtaining CRZ clearance.</p> <p>During the inspection, it was observed that the unit has been discharging the treated water into Sea through marine disposal. As per the CRZ clearance, the offshore pipeline shall be at 1.5 kms from the Sea shore to disposal point in the Sea. The unit has not linked the online marine parameters to the APPCB website.</p>	
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 13/12/25
VANGARU SREENU
 General Manager (P)
 IM-KSP(W) GGS/PNMD GCS

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Table 2: Effluents samples collected, and the analysis results are as follows:

Sampling Location	Inlet of ETP (New ETP) 1500 KLD	Outlet of ETP (New ETP) 1500 KLD	Inlet of ETP (Old ETP) 750 KLD	Outlet of ETP (Old ETP) 750 KLD
S.No	Parameter			
1.	pH	6.58	6.27	7.32
2.	Total Suspended Solids at 1050 C	496	621	435
3.	Total Dissolved Solids at 1050 C	20539	15663	16156
4.	Chemical Oxygen Demand	720	620	380
5.	Biochemical Oxygen Demand	280	350	140
6.	Oil & Grease	60	42	16

Note: The values are not meeting the discharge standards.

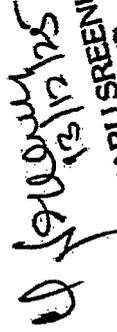
Compliance Status: System is in place and efforts are being made to meet the respective standards.

5	Water logging observed at the entrance of the unit	Area is cleared of water logging. Levelling and cleaning were done. Now the premise is properly maintained.	No water logging was observed during the inspection.	Complying	No water logging was observed during the inspection.	Completed
6	In the ETP area, the unit had covered with fresh soil. The committee excavated the portion of the soil and found that black oily soil was present below up to depth of 1m	After excavation of the area, wherever oily soil was observed, and which was removed and transferred to sludge bed for bioremediation.	No oil spillage / dumping of sludge was observed.	Complying	No oil spillage / dumping of sludge was observed.	Completed
7	Opposite to new ETP boundary wall, waste oil & sludge is dumped on land to an extent of two to three acres	The said area was allowed to be dried up water, wherever oily soil was observed and was removed and transferred to sludge bed for bioremediation. After cleaning properly, initiative was taken to bring	No waste oil / sludge was observed.	Complying	No waste oil / sludge was observed.	Completed

Completed
Revamping of the ETP has been completed and the ETPs are now giving the desired results.

10 August 2025
13/12/25
VANGARU SREENU
General Manager (P)
IN-HSE/MS GGS/PPND GGS

8	<p>In around 5 acres of land opposite to DG room the effluent & sludge is accumulated. From the sediment sampling it is learnt that mercury is present in the range of 201 mg/Kg</p>	<p>this area under green belt (by growing greenery)</p> <p>The area allowed to dry water and wherever contaminated soil was observed and that portion was cleared from the area to sludge pit. Now greenery is visible in the area. The soil analysis by HECS, shows mercury levels below the quantifiable limit</p>	<p>No accumulation of effluent and sludge were observed in the land opposite to DG room.</p>	<p>Complying</p>	<p>No accumulation of effluent and sludge were observed in the land opposite to DG room.</p>	<p>Complied</p>
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 13/12/25
 VANGARU SREENU
 General Manager (P)
 IMHSP(W) GGS/PNMD GCS

3. Gopavaram GGS

Si. No	Non-compliances observed by committee during First visit (Refer page 164 of APPCB report dated 15.07.2025 submitted to Hon'ble NGT at Annexure-1)	Compliance status submitted by the ONGC Rajahmundry and Upgradations/ Modifications made by the unit	Status of compliance as per the Joint Committee report dated March 2022 (2 nd Visit) (Refer page 221 of APPCB report dated 15.07.2025 submitted to Hon'ble NGT at Annexure-1)	Remarks of the Joint Committee	Status in APPCB last report dated 15.07.2025 submitted to Hon'ble NGT (refer page nos 288-289 at Annexure-1)	Current Status and Action Plan by ONGC (as on 08.08.2025)
1	Unit is generating 1800 KLD of effluent but the capacity of ETP is 600 KL	Unit is in the process of upgrading ETP and augmenting the capacity. Unit claims as work under progress	As per the CFO of the Board, permitted quantity discharging into ED wells is 6 KLD only. But actual effluent generation varies from 1500 KLD to 1800 KLD. The existing ETP is capacity of 600 KLD. The facility has been discharging both treated & untreated effluent into ED wells. Collected samples from inlet, outlet of ETP and lagoon located at South-East direction, untreated wastewater discharging into ED wells. As per the analysis reports, effluents discharging into ED wells are conforming to Board's discharge standards.	Not complying with respect to treatment capacity. Lot of effluent spillages observed near the effluent pumping station to ED wells. The effluent pumping stations, ETP area are not not isolated and there is possibility of contamination of storm water during rainy season.	Existing ETPs capacity is 600 KLD in addition to this the facility has also constructed and commissioned another ETP of capacity 1000 KLD. This office collected the samples from inlet and outlet of both ETPs on 25.06.2025 and submitted to zonal laboratory Visakhapatnam for analysis. Result awaited.	Complied. ETP capacity has been enhanced from 600 m3/d to 1600 m3/d. ETPs are now giving the desired results. The same is corroborated from the APPCB report dated 15.07.2025 submitted to Hon'ble NGT (refer page nos 289 at Annexure-1)

The present status of non-compliance observed by the NGT Joint Committee at specific Installations submitted by APPCB along with Compliance status by concerned installation is as below.

S.No	Non compliances observed by committee during first visit	Compliance status submitted by the unit and Upgradations/ Modifications made by the unit	Status of compliance as per the Joint Committee report dated March, 2022	Remarks of the Joint Committee	Current Status submitted by APPCB	Compliance status submitted by the ONGC
1	The ETP is not functioning Properly. Oil is removed from slop oil tank and then effluent is stored in Holding ponds. Multimedia filters were not in operation on the day of the	Unit has improved housekeeping and maintenance Activities. Unit has replaced corroded valves, serviced pumps & pipelines, installation of new diaphragm pump, replacement of media of multi	ETP of 160 KLD capacity was in operation. Collected samples from inlet and outlet of ETP and as per analysis reports, the treated water is conforming to the Board's	Complying	This office collected the samples of the ETP outlet on 07.05.2025 and as per the Analysis report the value of Oil & Grease is 24 mg/L (as against the standard of 10 mg/L) and is not meeting the discharge standards. The facility has completed ETP revamping works by replacing old pumps, damaged pipes and filter media of multimedia filters. This office collected the samples of the ETP inlet and outlet on 25.06.2025 and submitted to Zonal Laboratory, Visakhapatnam for analysis. Results awaited.	ONGC has completed the ETP revamping works, including replacement of pumps, pipelines and multimedia filter media, and the plant is operating at its designed treatment efficiency. ETP outlet sample dated 03.08.2025, analysed through a CPCB-approved NABL-accredited laboratory, confirms compliance with discharge standards: <ul style="list-style-type: none"> • O&G: 08 mg/L • TSS: 42 mg/L (Enclosed as Annexure 1). APPCB collected samples on 07.11.2025, and the Zonal

(Signature)
 12/11/25

J. BHASHYA
 General Manager (P)
 IIC- Surface HSE
 Eastern Offshore Asst.
 ONGC, Kakinada



<p>visit. Effluent is disposed on the ground without treatment. ETP is not properly working since 2017 and the unit is yet to replace worn out pumps Unit</p>	<p>media filters. Unit is producing 18-30 m³ /day of effluent which is processed in 3-5 hours and injected into effluent disposal wells. The ETP is operational and functioning properly and operated in batches depending upon load to ETP. Unit claims as "Complying"</p>	<p>discharge standards into ED wells. Flow meters are installed at inlet and outlet of ETP. Effluent samples results are given at table.3.</p>	<p>Laboratory report dated 24.11.2025 again confirms full compliance with CPCB limits (O&G ≤10 mg/L; TSS ≤100 mg/L):</p> <ul style="list-style-type: none"> • O&G: 08 mg/L • TSS: 42 mg/L <p>(Enclosed as Annexure 2).</p> <p>Daily in-house monitoring indicates consistent compliance of treated effluent with applicable CPCB discharge standards.</p> <p>Consolidated in-house monitoring data for June to November 2025, enclosed as Annexure 3, demonstrate sustained compliance with no deviations.</p>
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J. B. Bhaashya
12/11/25

J. BHASHYA (P)
General Manager HSE
IIC- Surface HSE
Eastern Offshore Assst.
ONGC, Kakinada

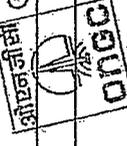


Table 3 : Odalarevu raw and treated effluent analysis results

Sampling Location	Inlet of ETP	Out let of ETP	Sample collected from Storm water drain	Sample collected near GAIL Terminal
1 PH	6.39	6.60	7.78	8.04
2 Total suspended solids at 105°C	498	325	89	101
3 Oil and grease	32	9	BDL	BDL
2 Severe odour nuisance and VOC levels inside unit premises was varying from 4.0ppm to 6.0ppm when measured using handheld PID (photo ionic detector) Analyser.	Oil in the CRWS tank and other operational area pits have been processed and being maintained regularly within limits so that VOC and odour nuisance is not available in the premises anymore	No perceptible smell was observed.	Complying	Complying, No perceptible smell was Observed.
3 During the visit, there were rains	Unit claims that MEG barrels were placed	Patches of water was observed, in	Not complying	Continued compliance will be maintained.


ONGC
 J. BHASHYA
 General Manager (P)
 IIC- Surface HSE
 Eastern Offshore Asst.
 ONGC, Kakinada

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<p>and water logging was observed in the area. Both Effluent mixed with storm water was present in the unlined lagoon in more than 10 acres of land between M/s GAIL and M/s ONGC terminals. The pH of the lagoon water was around 5</p>	<p>near the referred lagoon having an area of 1.25 acres (not 10 Acres) during construction activities. Unintended and inadvertent leakage of one of the barrel of MEG in the area might have resulted into low pH value in the sample. The same has been rectified. Top layer of soil has been recovered and shall be processed for bio remediation/Transfer to TSDF for landfill depending upon sample analysis. After removal of the top layer of soil, the area will be properly protected with bund and rain water shall</p>	<p>the area between M/s GAIL and M/s ONGC terminals. Collected samples and as per analysis reports COD levels reported as 568 mg/ltr indicating that storm water contaminated with oil / sludge finding its way from the facility into low lying area. the facility has to isolate all the process areas from contamination of storm water</p>	<p>on 25.06.2025 and no water logging was observed in the area. Sample of water collected in the storm water drains has no contamination. The samples collected near the M/s,GAIL Terminal is also observed to the having no contamination.</p>	<p> J. BHASHYA General Manager (P) IIC- Surface H&E Eastern Offshore Asst. ONGC, Kakinada.</p>
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5



Idma Laboratories Limited



TEST REPORT

Sample Code	070825N-E-013				
Customer	M/s OIL AND NATURAL GAS CORPORATION LIMITED, Odalarevu onshore Terminal, Eastern offshore Asset, Odalarevu Village, Allavaram Mandal, Amalapuram Division, East Godavari District.				
Work Order No.	GEMC-511687776963248				
Type of Sample	ETP Outlet water				
Mode of collection of Sample	Sampling by Laboratories				
Sample Collected by	Idma Lab Representative				
Date of Sampling	03.08.2025				
Qty. of Sample	5 Litre				
Date of Reporting	14.08.2025				
Sampling Location	ETP Plant				
Sampling Protocol	APHA 24th Edition 2023				
Testing Protocol	IS:10500:2012				
S.No.	Test Parameters	Units	Results	Limits	Testing Method
1	pH		7.36	5.5-9.0	IS:3025 (Part-11)
2	Temperature	°C	25.8	shall not exceed 5°C above the receiving water temperature	IS:3025 (Part-9)
3	Colour	Hazen	40	Not Specified	IS:3025 (Part-4)
4	Total Suspended Solid	mg/L	65	Max. 100	IS:3025 (Part-17)
9	Total Dissolved Solids	mg/L	4140	Not Specified	IS:3025 (Part-16)
6	Chlorides	mg/L	2345.7	Not Specified	IS:3025 (Part-32)
7	Cyanide	mg/L	BLQ (LOQ-0.01)	Max. 0.2	IS:3025 (Part-27)
8	Oil & Grease	mg/L	37	Max. 10	IS:3025 (Part-39)
9	Phenolic Compounds	mg/L	0.015	Max. 1.0	IS:3025 (Part-43)
10	Fluorides	mg/L	0.96	Max. 2.0	APHA 4500D24th Edition, 2023
11	Copper	mg/L	0.0009	Max. 3.0	IS:3025 (Part-42)
12	Sulphides	mg/L	0.8	Max. 2.0	IS:3025 (Part-29)
13	Sulphates	mg/L	24.4	Not Specified	IS:3025 (Part-24)
14	Sodium	%	124	Not Specified	IS:3025 (Part-45)
15	Zinc	mg/L	0.052	Max. 5.0	IS:3025 (Part-49)
16	Nickel	mg/L	0.0007	Max. 3.0	IS:3025 (Part-54)
17	Chromium	mg/L	0.0015	Max. 2.0	IS:3025 (Part-52)
18	Mercury	mg/L	BLQ (LOQ-0.0005)	Max. 0.01	APHA 3125B24th Edition, 2023
19	Chromium VI	mg/L	BLQ (LOQ-0.01)	Max. 0.1	IS:3025 (Part-52)
20	Lead	mg/L	0.0009	Max. 0.1	APHA 3125B24th Edition, 2023
21	COD	mg/L	195	Max. 250	IS:3025 (Part-58)
22	BOD	mg/L	21	Max. 30	IS:3025 (Part-44)

Idma Laboratories Limited

Idma Corporate Park,

391, Industrial Area, Phase - 1,

Panchkula - 134113,

Haryana (India)

Tel No. 0172 - 5064827, - 5064830

Website : www.idmagroup.co.in

Email : commercial@idmalab.co.in

Disclaimer :

- The Test Report is only for the sample tested.
- Samples not drawn by us unless otherwise stated.
- Total liability of Idma Laboratories Limited is limited to the invoiced amount.
- If sample(s) not consumed, they will be stored & retained as per Company Policy/ Quality System Procedure.
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- Any complaint/discrepancies in this Test Report should be communicated in writing within 15 days of the dispatch of Test Report.
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- In case of any feedback/complaints, please send email to testing@idmagroup.co.in or call at 0172 - 5064827 / 5064830



ANDHRA PRADESH POLLUTION CONTROL BOARD
ZONAL LABORATORY :: VISAKHAPATNAM
39-33-20/4/1, Madhavadhara VUDA Colony,
Visakhapatnam - 530018. Ph : 0891 - 2719380/481



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Form No: APPCB/ZL/VSP/CI.7.8/FM38

ANALYSIS REPORT

Report No : VSP202511-141 & 142
Customer Name : Regional Office, Kakinada
Sample source /Address : M/s Oil & Natural Gas Corporation Ltd.,
Odalarevu-GCS, Odalarevu (V), Allavaram (M),
Dr. B.R.Ambedkar Konaseema District.

Sample Code No. : **Sample description**
VSP202511-141 : Inlet of ETP
VSP202511-142 : Outlet of ETP

Sample group/Discipline : Environment & Pollution / waste water
Sample collected on : 07.11.2025 **Sample received on** : 08.11.2025
Sample collected by : AEE,RO, Kakinada **Purpose of sampling** : General
Sample quantity & number : 1 Litre in Plastic Can (2 No.s) **Sample Conditions** : Fit for analysis
Report issued on : 24.11.2025 **Page No** : 1 of 1

It is to certify that the aforementioned samples were analyzed from 08.11.2025 to 22.11.2025 and declare the analysis results as follows:

S. No.	Parameter	Unit	SAMPLE CODE		Test Method [APHA (24 th Edition)]
			141	142	
			Result		
1.	pH @ 25°C	-	7.50	7.80	4500-H+B
2.	Total Suspended Solids (at 105°C)	mg/L	76	42	2540- D
3.	Total Dissolved Solids (at 180°C)	mg/L	16500	12450	2540- C
4.	Chemical Oxygen Demand (COD)	mg/L	113600	9400	5220- B
5.	Biochemical Oxygen Demand (BOD) 3 days @ 27°C	mg/L	34000	2800	IS 3025 (Part 44)
6.	Oil & Grease	mg/L	12	8	5520 - B

Note:

1. Result is related to sample as received and tested.
2. This report shall not be reproduced except in full without the prior approval of Laboratory.

Authorized SignatoryR VEERENDRA
KUMARDigitally signed by R VEERENDRA
KUMAR
Date: 2025.11.24 20:09:10 +05'30'

(R. VEERENDRA KUMAR)

STATE BOARD ANALYST

Senior Environmental Scientist
Zonal Laboratory, Visakhapatnam

ODALAREVU ONSHORE TERMINAL					
ETP INLET JUNE 2025					
DATE	pH	Salinity (ppm)	TDS (ppm)	TSS (ppm)	O&G (ppm)
01-06-2025	6.73	21353	21206	144	45
02-06-2025	6.75	21060	20898	144	44
03-06-2025	6.72	21645	21466	145	46
04-06-2025	6.75	22230	22345	151	45
05-06-2025	6.77	21645	21683	147	45
06-06-2025	6.72	21938	22064	146	46
07-06-2025	6.67	21353	21412	147	44
08-06-2025	6.64	21060	21155	143	44
09-06-2025	6.73	21645	22783	153	42
10-06-2025	6.82	21938	22460	174	39
11-06-2025	6.82	19890	20342	195	46
12-06-2025	6.95	20475	21207	155	45
13-06-2025	7.10	19890	20686	165	49
14-06-2025	7.00	18720	19612	152	47
15-06-2025	6.80	20475	21407	158	49
16-06-2025	6.80	19890	20690	148	46
17-06-2025	6.90	20768	21572	158	40
18-06-2025	7.12	20475	21439	210	70
19-06-2025	6.81	19890	20896	310	65
20-06-2025	6.72	19305	20257	305	62
21-06-2025	6.57	19305	20379	204	70
22-06-2025	6.54	19598	20652	165	60
23-06-2025	6.80	19890	20774	190	58
24-06-2025	6.90	19305	20045	166	56
25-06-2025	6.85	19890	20534	185	65
26-06-2025	6.83	19305	19993	176	61
27-06-2025	6.80	18720	19448	198	64
28-06-2025	7.11	19305	20045	182	58
29-06-2025	6.95	19890	20534	180	56
30-06-2025	6.92	19305	20077	186	58

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SIVAJI ADAPALA
DGM (P), RE-OOT
ECO A Kakinada, ONGC

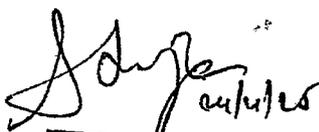
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29/11/25
Incharge Chemistry
ONGC - EOA,
Odalarevu Onshore Terminal

ODALAREVU ONSHORE TERMINAL					
ETP OUTLET-JUNE 2025					
DATE	pH	Salinity (ppm)	TDS (ppm)	TSS (ppm)	O&G (ppm)
01-06-2025	6.51	19598	19718	45	8
02-06-2025	6.53	19305	19425	44	8
03-06-2025	6.51	19890	20010	48	8
04-06-2025	6.56	20475	20595	46	8
05-06-2025	6.54	20768	20888	46	7
06-06-2025	6.52	21060	21180	47	8
07-06-2025	6.50	20475	20595	46	7
08-06-2025	6.55	20768	20888	45	8
09-06-2025	6.00	20475	20595	44	8
10-06-2025	6.59	21060	21480	52	9
11-06-2025	6.59	19890	20010	60	8
12-06-2025	6.70	20475	20595	57	9
13-06-2025	6.75	19305	19425	62	8
14-06-2025	6.90	18135	18255	52	9
15-06-2025	6.82	18720	18840	56	9
16-06-2025	6.84	19890	20010	48	8
17-06-2025	6.70	20475	20595	57	8
18-06-2025	6.59	19890	20010	70	8
19-06-2025	6.60	19598	19718	45	8
20-06-2025	6.51	19013	19133	46	8
21-06-2025	6.20	18135	18255	50	9
22-06-2025	6.25	18720	18840	40	8
23-06-2025	6.50	18720	18840	42	9
24-06-2025	6.67	18135	18255	45	8
25-06-2025	6.61	18720	18840	41	9
26-06-2025	6.60	18135	18255	52	8
27-06-2025	6.61	18135	18255	28	8
28-06-2025	6.93	18428	18548	49	9
29-06-2025	6.62	18720	18840	48	8
30-06-2025	6.52	18135	18255	49	9

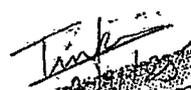
Siva
SIVAJI ADAPALA
DGM (P), RE-OOT
ECO A Kakinada, ONGC

Siva
29/11/25
Incharge Chemistry
ONGC
Odalar - Onshore Terminal

ODALAREVU ONSHORE TERMINAL					
ETP INLET JULY 2025					
DATE	pH	Salinity (ppm)	TDS (ppm)	TSS (ppm)	O&G (ppm)
01-07-2025	6.83	18135	19079	151	58
02-07-2025	6.80	17550	18518	245	58
03-07-2025	6.83	18720	19696	164	58
04-07-2025	6.75	18135	19059	170	56
05-07-2025	6.05	18720	19684	160	32
06-07-2025	6.60	18135	19087	189	57
07-07-2025	6.82	19305	20309	168	51
08-07-2025	6.70	18720	19644	182	59
09-07-2025	6.72	18720	19688	191	56
10-07-2025	6.68	19305	20145	189	59
11-07-2025	6.63	18720	19472	189	54
12-07-2025	6.60	19305	20143	250	50
13-07-2025	6.62	20475	21399	188	53
14-07-2025	6.65	19890	20774	194	51
15-07-2025	6.67	17550	18562	197	52
16-07-2025	6.84	18720	19646	181	25
17-07-2025	6.63	19013	19975	175	28
18-07-2025	6.59	19305	20373	168	26
19-07-2025	6.61	19598	20576	181	25
20-07-2025	6.62	19305	20235	178	28
21-07-2025	6.65	18720	19788	300	27
22-07-2025	6.67	18428	19418	277	35
23-07-2025	6.63	18135	19161	303	34
24-07-2025	6.55	18428	19436	363	31
25-07-2025	6.73	18720	19834	309	33
26-07-2025	6.57	19305	20271	309	29
27-07-2025	6.95	19013	20057	295	33
28-07-2025	6.60	19305	20435	295	35
29-07-2025	6.68	19013	20163	298	37
30-07-2025	6.27	19305	20369	441	40
31-07-2025	6.64	19890	20954	290	42



SIVAJI ADAPALA
 DGM (P), RE-OOT
 ECOA Kakinada, ONGC


 Incharge Chemistry
 ONGC, ECOA
 Odalarevu - C KITE Terminal

ODALAREVU ONSHORE TERMINAL					
ETP OUTLET JULY 2025					
DATE	pH	Salinity (ppm)	TDS (ppm)	TSS (ppm)	O&G (ppm)
01-07-2025	6.67	18135	18255	32	9
02-07-2025	6.65	16380	16500	53	9
03-07-2025	6.51	17550	17670	45	9
04-07-2025	6.42	17550	17670	51	9
05-07-2025	6.42	18135	18255	53	8
06-07-2025	6.80	16965	17085	57	9
07-07-2025	5.80	16965	17085	44	9
08-07-2025	5.83	17550	17670	56	9
09-07-2025	6.23	18135	18255	59	9
10-07-2025	6.58	18135	18255	55	9
11-07-2025	6.50	18135	18255	43	9
12-07-2025	6.50	18720	18840	43	8
13-07-2025	6.40	19305	19425	44	8
14-07-2025	6.54	19305	19425	42	9
15-07-2025	6.33	15795	15915	64	9
16-07-2025	6.27	17550	17670	62	8
17-07-2025	6.43	18135	18255	61	9
18-07-2025	6.41	18428	18548	58	8
19-07-2025	6.49	18720	18840	56	8
20-07-2025	6.48	18428	18548	54	8
21-07-2025	6.40	17843	17963	87	9
22-07-2025	6.39	17550	17670	70	9
23-07-2025	6.25	17550	17670	44	8
24-07-2025	6.38	17843	17963	64	8
25-07-2025	6.21	17550	17670	50	8
26-07-2025	6.21	17550	17670	50	9
27-07-2025	6.16	17843	17963	31	9
28-07-2025	6.27	18428	18548	31	7
29-07-2025	6.27	18135	18255	33	8
30-07-2025	6.35	19013	19133	57	9
31-07-2025	6.28	18720	18840	43	9

Sivaji Adapala



SIVAJI ADAPALA
DGM (P), RE-OOT
ECO A Kakinada, ONGC

Trank
29/11/25

Incharge Chemistry
ONGC - FOA
Odalarevu - Onshore Terminal

ODALAREVU ONSHORE TERMINAL					
ETP INLET AUGUST 2025					
DATE	pH	Salinity (ppm)	TDS (ppm)	TSS (ppm)	O&G (ppm)
01-08-2025	6.81	18135	19071	410	48
02-08-2025	6.37	18720	19744	223	45
03-08-2025	6.45	18720	19830	190	42
04-08-2025	6.51	18720	19832	370	39
05-08-2025	6.31	18135	19159	420	40
06-08-2025	5.90	18135	19287	424	37
07-08-2025	6.05	19305	20519	358	32
08-08-2025	6.23	18135	19181	336	36
09-08-2025	6.15	18720	19784	414	41
10-08-2025	6.04	18135	19243	292	34
11-08-2025	5.87	18720	19830	152	32
12-08-2025	6.02	18428	19772	97	35
13-08-2025	6.17	18135	19479	261	38
14-08-2025	6.23	18720	20106	154	40
15-08-2025	5.98	18428	19856	277	38
16-08-2025	6.06	18720	19992	326	33
17-08-2025	6.42	19013	20349	190	28
18-08-2025	6.15	18720	20120	152	54
19-08-2025	5.97	19013	20285	277	39
20-08-2025	5.97	18135	19367	174	52
21-08-2025	6.43	18428	19660	174	36
22-08-2025	6.37	18135	19451	147	39
23-08-2025	5.71	17550	18716	254	32
24-08-2025	6.02	18135	19279	203	35
25-08-2025	6.03	18720	19904	277	45
26-08-2025	6.07	18135	19323	269	29
27-08-2025	6.22	18720	20036	143	37
28-08-2025	6.22	18135	19385	143	31
29-08-2025	6.12	18135	19345	123	25
30-08-2025	7.23	18428	19448	270	35
31-08-2025	6.74	18720	19802	315	35

Siva J Adapala
20/11/25



SIVA JI ADAPALA
DGM (P), RE-OOT
ECO A Kakinada, ONGC

Siva J Adapala
20/11/25

Incharge Chemistry
ONGC, ZOA
Odalarevu - Onshore Terminal

ODALAREVU ONSHORE TERMINAL					
ETP OUTLET AUGUST 2025					
DATE	pH	Salinity (ppm)	TDS (ppm)	TSS (ppm)	O&G (ppm)
01-08-2025	6.44	17550	17670	59	9
02-08-2025	6.10	18135	18255	60	8
03-08-2025	6.43	18135	18255	43	7
04-08-2025	5.80	17550	17670	26	9
05-08-2025	6.00	17550	17670	25	6
06-08-2025	5.89	17843	17963	21	8
07-08-2025	5.51	18720	18840	42	8
08-08-2025	5.71	17550	17670	48	9
09-08-2025	6.05	17843	17963	42	8
10-08-2025	6.02	17550	17670	23	7
11-08-2025	5.64	16965	17085	31	9
12-08-2025	6.00	17258	17378	22	9
13-08-2025	5.78	17550	17670	24	9
14-08-2025	5.71	16965	17085	31	9
15-08-2025	5.64	16380	16500	24	9
16-08-2025	5.32	16673	16793	13	8
17-08-2025	5.68	17258	17378	55	9
18-08-2025	5.81	16673	16793	48	9
19-08-2025	5.83	17843	17963	42	9
20-08-2025	5.83	17550	17670	20	8
21-08-2025	5.94	15503	15623	20	7
22-08-2025	5.62	16380	16500	13	9
23-08-2025	5.33	16380	16500	25	8
24-08-2025	5.24	16380	16500	19	9
25-08-2025	5.01	14918	15038	60	8
26-08-2025	5.00	15503	15623	45	7
27-08-2025	5.31	16965	17085	23	9
28-08-2025	5.31	16088	16208	23	8
29-08-2025	5.25	16673	16793	45	8
30-08-2025	6.82	17843	17963	22	7
31-08-2025	6.23	18135	18255	45	9

S. S. S.
29/11/25



SIVAJI ADAPALA
DGM (P), RE-OOT
ECO A Kakinada, ONGC

Trunk
29/11/25

Incharge Chemistry
ONGC - COA,
Odalarevu - ETP Onshore Terminal

ODALAREVU ONSHORE TERMINAL					
ETP INLET SEPTEMBER 2025					
DATE	pH	Salinity (ppm)	TDS (ppm)	TSS (ppm)	O&G (ppm)
01-09-2025	6.74	18135	19195	294	37
02-09-2025	6.74	18720	19844	294	36
03-09-2025	6.70	18720	19872	292	31
04-09-2025	6.75	18720	19828	218	34
05-09-2025	6.79	18135	19215	175	32
06-09-2025	6.33	18720	19840	136	32
07-09-2025	7.12	18428	19428	44	30
08-09-2025	6.85	19305	20355	523	36
09-09-2025	7.01	19013	20083	84	39
10-09-2025	6.97	18720	19896	287	30
11-09-2025	7.21	18720	19938	149	38
12-09-2025	6.96	18135	19417	151	36
13-09-2025	7.09	17843	19083	137	39
14-09-2025	6.88	18135	19397	240	38
15-09-2025	7.23	17843	19103	172	31
16-09-2025	7.05	18135	19311	250	37
17-09-2025	6.95	18428	19668	148	39
18-09-2025	6.72	18135	19351	147	40
19-09-2025	6.72	18135	19323	142	41
20-09-2025	6.82	18428	19560	120	36
21-09-2025	6.87	18720	19852	156	41
22-09-2025	6.76	19890	21234	83	40
23-09-2025	6.88	19305	20649	83	40
24-09-2025	6.67	19305	20609	60	35
25-09-2025	5.95	19305	20481	44	34
26-09-2025	6.97	19305	20543	53	43
27-09-2025	6.67	18720	20108	158	34
28-09-2025	6.78	17550	18814	246	41
29-09-2025	6.95	18135	19437	101	32
30-09-2025	6.97	18720	19980	95	45

Sivaji
29/11/25



SIVAJI ADAPALA
DGM (P), RE-OOT
ECO A Kakinada, ONGC

Sivaji
29/11/25
Incharge Chemistry
ONGC, FOA,
Odalarevu Onshore Terminal

ODALAREVU ONSHORE TERMINAL					
ETP OUTLET SEPTEMBER 2025					
DATE	pH	Salinity (ppm)	TDS (ppm)	TSS (ppm)	O&G (ppm)
01-09-2025	6.23	16673	16793	37	8
02-09-2025	6.23	15795	15915	37	6
03-09-2025	5.35	14625	14745	30	8
04-09-2025	6.41	15795	15915	27	7
05-09-2025	6.09	17550	17670	20	9
06-09-2025	6.32	17843	17963	50	9
07-09-2025	6.57	18135	18255	28	7
08-09-2025	6.56	17843	17963	66	9
09-09-2025	6.40	17550	17670	65	8
10-09-2025	6.65	18135	18255	51	7
11-09-2025	6.46	17258	17378	48	9
12-09-2025	6.67	17550	17670	52	8
13-09-2025	6.53	17550	17670	42	9
14-09-2025	6.52	17258	17378	47	8
15-09-2025	6.62	17550	17670	32	9
16-09-2025	6.43	17843	17963	25	9
17-09-2025	6.37	17550	17670	21	8
18-09-2025	6.47	17550	17670	32	9
19-09-2025	6.44	16965	17085	25	8
20-09-2025	6.59	17550	17670	33	9
21-09-2025	6.40	17258	17378	44	8
22-09-2025	6.35	17550	17670	44	8
23-09-2025	6.29	18720	18840	44	8
24-09-2025	6.40	18135	18255	28	9
25-09-2025	5.71	16380	16500	13	8
26-09-2025	6.40	15795	15915	16	9
27-09-2025	6.35	15210	15330	25	9
28-09-2025	6.38	11700	11820	40	9
29-09-2025	6.37	16380	16500	23	8
30-09-2025	6.10	16965	17085	32	9

Siva
24/11/25



SIVAJI ADAPALA
DGM (P), RE-OOT
EOA Kakinada, ONGC

Tink
24/11/25
Incharge Chemistry
ONGC, EOA
Odalarevu - Onshore Terminal

ODALAREVU ONSHORE TERMINAL					
ETP INLET OCTOBER 2025					
DATE	pH	Salinity (ppm)	TDS (ppm)	TSS (ppm)	O&G (ppm)
01-10-2025	7.00	18135	19377	184	32
02-10-2025	7.00	18720	20024	208	39
03-10-2025	6.90	19305	20565	266	33
04-10-2025	6.80	18135	19355	191	35
05-10-2025	7.14	18720	19940	333	28
06-10-2025	6.92	18135	19355	280	30
07-10-2025	7.00	18720	20024	212	30
08-10-2025	7.00	19305	20481	161	34
09-10-2025	6.66	19013	20053	95	31
10-10-2025	6.77	16965	18181	87	32
11-10-2025	6.56	17550	18788	72	34
12-10-2025	6.65	18135	19287	136	33
13-10-2025	6.74	17843	19037	99	39
14-10-2025	6.75	18135	19309	219	36
15-10-2025	6.53	16673	17911	219	35
16-10-2025	6.55	18135	19393	219	32
17-10-2025	6.48	17843	19103	219	29
18-10-2025	6.79	16965	18159	219	33
19-10-2025	6.74	18720	19850	219	37
20-10-2025	6.46	19013	20185	219	31
21-10-2025	6.81	16088	17092	263	35
22-10-2025	6.68	16965	18137	90	28
23-10-2025	6.72	17550	18682	150	40
24-10-2025	6.70	18135	19307	125	32
25-10-2025	6.90	18720	19892	125	43
26-10-2025	7.00	19305	20349	92	35
27-10-2025	6.60	18720	19764	55	32
28-10-2025	6.94	17550	18682	53	31
29-10-2025	7.00	19305	20433	120	31
30-10-2025	6.52	19305	20433	73	33
31-10-2025	6.90	19305	20539	52	30

Siva



SIVAJI ADAPALA
DGM (P), RE-00T
EOA Kakinada, ONGC

Siva
29/11/25
Incharge Chemistry
ONGC, EOA,
Odalarevu - Onshore Terminal.

ODALAREVU ONSHORE TERMINAL					
ETP OUTLET OCTOBER 2025					
DATE	pH	Salinity (ppm)	TDS (ppm)	TSS (ppm)	O&G (ppm)
01-10-2025	6.36	17550	17670	51	10
02-10-2025	6.36	18135	18255	29	10
03-10-2025	6.50	17550	17670	41	8
04-10-2025	6.26	16965	17085	35	9
05-10-2025	6.35	16965	17085	85	8
06-10-2025	6.51	16965	17085	27	9
07-10-2025	6.52	17550	17670	57	8
08-10-2025	6.52	16380	16500	31	10
09-10-2025	5.63	15795	15915	13	7
10-10-2025	5.95	16088	16208	40	9
11-10-2025	6.48	16965	17085	21	8
12-10-2025	5.80	17258	17378	20	10
13-10-2025	6.35	16673	16793	25	9
14-10-2025	6.34	15210	15330	57	8
15-10-2025	6.25	14040	14160	57	7
16-10-2025	6.37	15210	15330	57	8
17-10-2025	6.32	15210	15330	57	9
18-10-2025	6.33	16380	16500	57	8
19-10-2025	6.31	17258	17378	57	9
20-10-2025	6.25	15210	15330	57	8
21-10-2025	6.12	15503	15623	57	9
22-10-2025	6.20	15795	15915	21	10
23-10-2025	6.22	14625	14745	22	9
24-10-2025	6.44	15795	15915	24	10
25-10-2025	6.29	15795	15915	24	9
26-10-2025	6.20	16965	17085	50	9
27-10-2025	6.45	17550	17670	25	8
28-10-2025	6.57	16965	17085	22	8
29-10-2025	6.41	16965	17085	65	9
30-10-2025	6.35	16965	17085	35	8
31-10-2025	5.30	17550	17670	25	8

S. Siva
29/10/25



SIVAJI ADAPALA
DGM (P), RE-OOT
EOA Kakinada, ONGC

Trap
29/11/25
Incharge Chemistry
ONGC EOA,
Odalarevu - Onshore Terminal

ODALAREVU ONSHORE TERMINAL					
ETP INLET NOVEMBER 2025					
DATE	pH	Salinity (ppm)	TDS (ppm)	TSS (ppm)	O&G (ppm)
01-11-2025	6.83	19890	20996	55	32
02-11-2025	6.88	20475	21603	64	35
03-11-2025	7.14	18720	19888	59	36
04-11-2025	6.95	19305	20537	81	33
05-11-2025	7.16	17550	18722	67	34
06-11-2025	7.08	18428	19600	128	34
07-11-2025	7.10	18135	19259	124	36
08-11-2025	7.16	17550	18864	122	34
09-11-2025	7.00	18135	19407	109	36
10-11-2025	6.65	19890	21118	30	32
11-11-2025	6.90	19598	20764	37	40
12-11-2025	7.06	19890	21180	86	41
13-11-2025	7.00	19013	20325	87	43
14-11-2025	6.81	18720	19968	89	39
15-11-2025	6.77	18720	19992	98	45
16-11-2025	6.83	18135	19405	65	32
17-11-2025	6.88	19305	20617	78	36
18-11-2025	6.85	19890	21202	91	33
19-11-2025	7.15	18720	19992	85	38
20-11-2025	6.97	19305	20661	93	32
21-11-2025	6.90	18720	20032	86	35
22-11-2025	6.96	18135	19491	148	36
23-11-2025	6.90	17550	18950	326	31
24-11-2025					
25-11-2025					
26-11-2025					
27-11-2025					
28-11-2025					
29-11-2025					
30-11-2025					

Adarsh
24/11/25



SIVAJI ADAPALA
DGM (P), RE-OOT
EOA Kakinada, ONGC

Trish
24/11/25
Incharge Chemistry
ONGC EOA,
Odalarevu Onshore Terminal

ODALAREVU ONSHORE TERMINAL					
ETP OUTLET NOVEMBER 2025					
DATE	pH	Salinity (ppm)	TDS (ppm)	TSS (ppm)	O&G (ppm)
01-11-2025	6.29	16965	17085	34	10
02-11-2025	6.55	17258	17378	38	9
03-11-2025	6.22	15795	15915	11	9
04-11-2025	5.72	14040	14160	15	10
05-11-2025	6.45	16965	17085	23	8
06-11-2025	6.80	16673	16793	30	7
07-11-2025	6.70	16965	17085	20	6
08-11-2025	6.59	16380	16500	28	8
09-11-2025	6.59	15210	15330	39	8
10-11-2025	6.43	15503	15623	20	8
11-11-2025	6.56	16380	16500	20	9
12-11-2025	6.44	18135	18255	43	9
13-11-2025	6.45	17550	17670	44	8
14-11-2025	6.39	16380	16500	19	8
15-11-2025	6.40	17258	17378	16	9
16-11-2025	6.40	16965	17085	38	8
17-11-2025	6.41	16380	16500	16	9
18-11-2025	6.47	15795	15915	11	7
19-11-2025	6.51	15795	15915	14	8
20-11-2025	6.42	15210	15330	25	9
21-11-2025	6.47	16380	16500	12	8
22-11-2025	6.38	16380	16500	18	9
23-11-2025	6.30	14625	14745	32	10
24-11-2025					
25-11-2025					
26-11-2025					
27-11-2025					
28-11-2025					
29-11-2025					
30-11-2025					

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Trish
29/11/25



SIVAJI ADAPALA
DGM (P), RE-OOT
ECO A Kakinada, ONGC

Tatipaka GCS Compliance report for APPCB directions dated 15.02.2025.

S.No.	APPCB Directions	APPCB Observations	ONGC Status
1.	The industry shall comply with the ETP outlet standards, failure to comply deterrent EC amount will be levied.	The facility has completed the revamping of the entire ETP in Full pledged manner in the month of April, 2025 against the commitment to be completed by May, 2024. This office collected the samples of the ETP inlet and outlet on 05.05.2025 and as per the Analysis report the value of TSS is 74 mg/L (as against the standards of 100 mg/L) and Oil & Grease is 6 mg/L (as against the standard of 10 mg/L) and are meeting the discharge standards.	At present ETP is meeting all process parameters and effluent is being disposed to Well after ensuring quality parameters through daily sample analysis. Report is attached in the Annexure-1
2.	The industry shall comply with CTE/ CTO conditions of the Board.	--	Industry is committed to complying with all the conditions stipulated in the Consent for Establishment (CTE/CTO) issued by the Andhra Pradesh Pollution Control Board. Latest compliance report is attached as annexure-2
3.	The industry shall provide flow meter with totalizer within a month at inlet and outlet of ETP to quantify the wastewater generated, treated and disposed.	Complied	Complied
4.	The industry shall provide separate energy meter with totalizer within a month to quantify the energy consumption for operation to the ETP.	Complied	Complied
5.	The industry shall maintain the online emission monitoring system intact CO.	Complied.	Complied

	<p>NO_x, PM & SO₂ and they shall ensure compliance to the CPCB guidelines dated. 05.02.2014, 02.03.2015 and further notification issued for periodical calibration of online pollution monitoring systems from time to time.</p>	<p>The facility has installed online emission monitoring system and is connected to APPCB portal.</p>	
6.	<p>The industry shall periodically calibrate the pollution control measures on adequacy of the performance for every three months to the Board.</p>	<p>The facility regularly calibrating instruments associated for GTG and ETP as per OEM recommendations.</p>	Complied
7.	<p>The industry shall ensure that there shall not be any pollution problems in the surroundings.</p>	<p>Being followed. The industry awarded work to M/s. OTBL for bioremediation of bottom sludge.</p>	<p>Complied. Regular stack monitoring is being done to assess any pollution in surroundings. M/s OTBL is awarded with Bio-remediation of bottom sludge. Also constructed bio-remediation pit for the treatment of sludge.</p>
8.	<p>Industry shall pay the Environmental compensation as levied by the Board.</p>	<p>The facility was directed to pay Environmental Compensation of Rs.27,60,000/- for the violation period from 01.06.2024 to 31.08.2024 (92 days) vide Board directions dated 15.02.2025. The representative of the M/s. ONGC facility will pay the levied Environmental Compensation within a week time.</p>	<p>Complied ONGC has paid the above said compensation on 08.07.2025 as per the directions dated 15.02.2025 to the APPCB.</p>


 Chhappi Ranjishna
 General Manager (P)
 In-charge Officer
 ONGC, RJ, Assel
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**Compliance of the M/s. ONGC, KG Basin Project, Odalarevu Onshore Terminal Allavaram Mandal, Dr. B.R. Ambedkar
Konaseema District to the APPCB directions dated 15.02.2025.**

S.N	Directions given by APPCB	APPCB Comments	Compliance status submitted by the ONGC
1	The industry shall comply with the ETP outlet standards, failure to comply deterrent EC amount will be levied.	The samples of ETP inlet & outlet collected on 17.08.2024 are not complying with the consent limits. Hence, the facility is liable for the Environmental Compensation. Accordingly, the facility was directed to pay Environmental Compensation of Rs. 36,60,000/- for the volitation period from 01.08.2024 to 30.11.2024, 122 Days vide Board directions dated 15.02.2025. The representative of the M/s. ONGC facility will pay the levied Environmental Compensation within a week time.	ONGC has paid the Environmental Compensation imposed by APPCB under protest, ETP was in operation during the period 01.08.2024 to 30.11.2024 (122 days). Only one-to-one replacement of piping and equipment was undertaken during revamping of the subject ETP, without affecting the treatment process. During this period, ETP continued to treat approximately 25 m ³ /day of effluent against its designed capacity of 160 m ³ /day, resulting in advantage of adequate retention time for effective treatment and compliance with discharge standards. APPCB ETP outlet sample latest report dated 24.11.2025 is attached (Annexure 1)
2	The industry shall comply with CTE/CTO conditions of the Board.	-	Being followed. Half yearly compliance report is attached.



J. BHASHINI (P)
 General Manager HSE
 IIC- Surface HSE
 Eastern Offshore Assst.
 ONGC, Kakinada

<p>4</p> <p>The storm water drains are completely clogged and was filled with thick oily sludge.</p>	<p>The storm water drains are being cleaned periodically in a phase wise manner to remove the vegetation.</p>	<p>during rainy season.</p>	<p>Complying</p>	<p>Storm water drains were cleaned during rains. The unit has to isolate the process area from storm water drains in order to prevent contamination during rainy Season. No records available regarding</p>	<p>Storm water drains were cleaned</p>	<p>Continued compliance will be maintained</p>
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R. S. S. S.
12/12/25

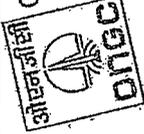
J. BHASHYA
General Manager (P)
General Manager HSE
IC- Surface Assst.
Eastern Offshore Assst.
ONGC, Kakiniada.



3.	The industry shall provide flow meter with totalizer within a month at inlet and outlet of ETP to quantify the waste generated, treated and disposed.	Complied.	Ensure Continued Compliance
4	The industry shall provide separate energy meter with totalizer within a month to quantify the energy consumption for operation to the ETP.	Not Complied. The facility submitted that they are in the process of procuring separate energy meter and the expected date of completion is 31.08.2025.	Due to unavoidable circumstances (cancellation of tender, retendering in progress), procurement of separate energy meter is delayed, Revised estimated date of installation of separate energy meter by 31/03/2026. The case for tendering has been initiated. EDC: 31/03/2026.
5	The industry maintains the online emission monitoring system intact CO, NO _x , PM&SO ₂ and they shall ensure compliance to the CPCB guidelines dated 05.02.2014, 02.03.2015 and further notification issued for periodical calibration of online pollution monitoring systems from time to time.	Not complied. The facility submitted that they obtained budget for 3 Nos of CAAQMS stations with measurement of (THC CH4 & Non CH4), CO, NOX, SOX, PM2.5 & PM10, VOC (Benzene, Toluene, m, p, o-Xylene, Ethyl, Benzene) & 3 Nos. of CEMS to measure NOX, NO ₂ , NO, SO ₂ , CO, HC, Total PM and expected date of completion 31.03.2026.	Ensure Continued Compliance
6	The industry shall periodically calibrate pollution control measures on adequacy of performance for every three months to the Board.	The facility regularly calibrating instruments associated for GTG and ETP as per OEM recommendations.	Ensure Continued Compliance
7	The industry shall ensure that there shall not be any pollution problems in the surroundings.	Being Followed.	Ensure Continued Compliance
8	Industry shall pay Environmental compensation as levied by the Board.	The facility was directed to pay Environmental Compensation of Rs. 36,60,000/- for the volitation period from 01.08.2024 to 30.11.2024, 122 Days vide Board directions dated 15.02.2025. The representative of the M/s. ONGC facility will pay the levied Environmental Compensation within a week time.	ONGC has paid the Environmental Compensation imposed by APPCB under protest on 15.07.2025 vide DD no : 484796. 

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J. BHASHYA
General Manager (P)
HSE
IIC- Surface HSE
Eastern Offshore Asst.
ONGC, Kakinada.



Kesanapalli GGS

S.No.	APPCB Directions	APPCB Observations	ONGC Status
1.	The industry shall comply with the ETP outlet standards, failure to comply deterrent EC amount will be levied.	This office collected the samples from Inlet and Outlet of 3 Nos of ETPs (500 KLD, 750 KLD and 1000 KLD) on 25.06.2025 and submitted to Zonal Laboratory, Visakhapatnam for analysis. Results awaited.	At present new ETP is meeting all process parameters and effluent is being disposed to marine only after ensuring quality parameters through daily sample analysis and CEOMS
2.	The industry shall comply with CTE/ CTO conditions of the Board.	---	Industry is committed to complying with all the conditions stipulated in the Consent for Establishment (CTE) issued by the Andhra Pradesh Pollution Control Board.
3.	The industry shall provide flow meter with totalizer within a month at inlet and outlet of ETP to quantify the wastewater generated, treated and disposed.	Complied	Inlet & outlet meter are installed to quantify the wastewater generated, treated and disposed.
4.	The industry shall provide separate energy meter with totalizer within a month to quantify the energy consumption for operation to the ETP.	Complied	Separate Energy meter is provided at all 03 ETPs having capacity of 1500 KLD, 750 KLD & 500 KLD
5.	The industry shall maintain the online emission monitoring system intact CO NOx, PM & SO2 and they shall ensure compliance to the CPCB guidelines dated 05.02.2014, 02.03.2015 and further notification issued for periodical calibration of online pollution monitoring systems from time to time.	Not complied. The industry is carrying out monitoring through 3 rd party	Periodic environmental monitoring is being carried out by Third Party contractor (M/s HECS). Last carried out during 24.01.2025 to 25.01.2025

6.	The industry shall periodically calibrate the pollution control measures on adequacy of the performance for every three months to the Board.	There is no Online Emission Monitoring System to calibrate in this facility.	The adequacy and performance reports are available and the industry remain committed to maintaining compliance with all environmental norms and guidelines.
7.	The industry shall ensure that there shall not be any pollution problems in the surroundings.	Being followed. The industry awarded work to M/s. OTBL for bioremediation of bottom sludge.	Regular stack monitoring is being done to assess any pollution in surroundings. M/s. OTBL is awarded with Bio-remediation of bottom sludge. Also constructed bio-remediation pit for the treatment of sludge.
8.	Industry shall pay the Environmental compensation as levied by the Board.	The facility was directed to pay Environmental Compensation of Rs. 36,60,000/- for the violation period from 01.06.2024 to 30.09.2024, 122 Days vide Board directions dated 15.02.2025. The facility has not yet paid the Environmental Compensation of Rs.36,60,000/- The representative of the M/s. ONGC facility will pay the levied Environmental Compensation within a week time.	ONGC has paid the above said compensation on 08.07.2025 as per the directions dated 15.02.2025 to the APPCB.



VANGARU SREENU
General Manager (P)
IM-KSP(W) GGS/PINMD GCS

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE), CHENNAI**

**E.A No. 12 of 2023
in
O.A No. 175 of 2020**

Venkatapathi Raja Yenumula

.... Applicant

-Vs.-

1. Union of India
& 11 Others

..... Respondents

Typed set filed by 3rd Respondent -ONGC Ltd.

Counsel for Respondent-3, ONGC Ltd.

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